

Perfect Raditions & Oil Coolers Private Limited
Date of Commencement of CIRP - 07/01/2026 (Copy of order received on 12/01/2026)
List of Secured Financial Creditors (Other than Financial Creditors belonging to any class of creditors)

Annexure-3

S. No.	Name of Creditor	Details of Claim Received		Details of claim admitted				Amount of contingent claim	Amount of dues that may be set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee					
1	Canara Bank	16/01/2026	1,81,121,333,528.52	90,56,98,066	Secured Financial Creditor	90,56,98,066	-	-	90,04,85,402.36	-	-	
2	State Bank of India	21-01-2026	5,16,01,33,572.46	3,03,22,93,373	Secured Financial Creditor	3,03,22,93,373	-	-	2,12,78,40,198.99	-	-	
3	Bank of Baroda	21-01-2026	76,16,74,020.20	40,79,67,339	Secured Financial Creditor	40,79,67,339	-	-	35,37,06,681.09	-	-	
4	Jammu & Kashmir Bank Limited	21/01/2026	73,34,62,221.93	42,99,01,750.0	Secured Financial Creditor	42,99,01,750.0	-	-	30,35,60,477.94	-	-	
5	Axis Bank	22-01-2026	95,56,44,144.52	56,15,72,333	Secured Financial Creditor	56,15,72,333	-	-	39,40,70,811.95	-	-	
6	IDBI Bank	23/01/2026	1,32,86,83,288.75	71,26,45,023	Secured Financial Creditor	71,26,45,023	-	-	61,60,38,366.25	-	-	
7	Karnataka Bank Limited	23/01/2026	31,97,03,335.20	18,75,76,195	Secured Financial Creditor	18,75,76,195	-	-	13,16,27,160.68	-	-	
8	Indusind Bank Limited	30-01-2026	9,63,33,838.00	5,67,27,016	Secured Financial Creditor	5,67,27,016	-	-	3,98,06,842.35	-	-	
Total			11,60,51,719.96	6,29,43,82,094		6,29,43,82,094			4,87,21,25,501.61			

Note 1:

All above claims are secured, due to creation of mortgage of land & building of the Corporate Debtor, comprising of Industrial land measuring 31 Kanal 4 Marla (approx. 3.9 acres) with buildings thereon at Village Nizampur Taun, Hayana, held on a first part passu charge basis.

Note 2:

2 As per corporate guarantee dated 01/05/2017 guarantee is limited to principal amount of Rs 238.00 crore alongwith interest

Note 3:

Claims received against the Corporate Guarantee of the Corporate Debtor furnished for the financial assistance extended to Lloyd Electric and Engineering Ltd.

Note 4: Claims are received against the Corporate Guarantee of the Corporate Debtor given for the Principal Borrower. As per the Consortium Agreement dated 01/07/2017 and information available, the following other Guarantees are also available for the same debt of Principal Borrower.

1 Corporate Guarantee of Himalayan Mineral Waters Private Limited which is under CIRP and resolution plan have been approved by the Adjudicating Authority vide order dated 12/08/2025

2 Personal Guarantee of Brij Raj Puri (died on 05/12/2017), Thereafter Personal Guarantee of his legal heirs i.e., Mr. Bhanu Raj Puri


 Bhopesh Gupta
 Interim Resolution Professional
 Perfect Raditions and Oil Coolers Private Limited
 Reg. No: IBBI/PA-001/IP-P-01468/2018-19/12271
 A.F.A. Valid upto 31.12.2026

